GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO. 2007 TO BE ANSWERED ON 28TH NOVEMBER, 2016

SINGLE WINDOW REGISTRATION

2007. SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is contemplating to start a single window registration for service providers considering the increasing demand of trained and untrained labourers in private and Government sectors;
- (b) if so, the details thereof; and
- (c) whether the Government also proposes to change the norms of all the services provided to the labourers including EPF, ESI and if so, the details thereof?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) to (c): The Government has enacted 'Unorganised Workers' Social Security Act, 2008 for the welfare of unorganized workers. The Act provides for formulation of suitable welfare schemes for unorganized workers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government through the National Social Security Board. The Rashtriya Swasthya Bima Yojana (RSBY) implemented by Ministry of Health and Family Welfare is a health insurance scheme which provides health and maternity benefits to the unorganized workers, listed in the schedule-I of the Unorganised Workers' Social

Security Act, 2008. This scheme covers BPL and 11 other defined categories namely Building & Other Construction Workers, licensed Railway porters, Street Vendors, MGNREGA workers (who have worked for more than fifteen days during preceding financial year), Beedi workers, Domestic workers, Sanitation workers, Mine workers, Rickshaw pullers, Rag pickers and Auto/Taxi drivers. For insurance against death and disability, Department of Financial Services implements schemes such as Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana(PMSBY). Ministry of Labour and Employment implements Aam Aadmi Bima Yojana(AABY) which covers death and disability along with a scholarship component for 2 children studying in class 9th to 12th standard.

The Government is also implementing the National Career Service (NCS) Project for linking employment exchanges and other institutions using technology to provide a variety of employment related services online like job matching, career counselling, vocational guidance, information on skill development courses, apprenticeship, etc. The NCS portal facilitates all employers both public and private to post vacancies that can be accessed by all registered job seekers.
